

RTI DISCLOSURE BY REGISTRAR (VIGILANCE)
with regard to Disciplinary action
As on 21.04.2026

S.N.	Item	Details of disclosure	No. of Employees
1.11	No. of employees against whom disciplinary action has been proposed/taken [Section 4 (2)]	<p>(i) Disciplinary action pending for minor penalty or major penalty proceedings against:</p> <p>a) Delhi Higher Judicial Service officers</p> <p>b) Delhi Judicial Service officers</p> <p>c) Gazetted Officers of this Court</p> <p>d) Non-gazetted Officials of this Court</p>	<p>01</p> <p>Nil</p> <p>Nil</p> <p>01</p>
		<p>(ii) Disciplinary action finalized for minor penalty or major penalty proceedings against:</p> <p>a) Delhi Higher Judicial Service officers</p> <p>b) Delhi Judicial Service officers</p> <p>c) Gazetted Officers of this Court</p> <p>d) Non-gazetted Officials of this Court</p>	<p>04</p> <p>03</p> <p>02</p> <p>09</p>